

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

NOTIFICATION

No.:- 962 of 2023/RG

Dated:- 10.05.2023

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.11019/13/2023-US.I/II (ii) dated 27th April, 2023, Hon'ble Shri Justice Atul Sreedharan took oath of the office as Judge of the High Court of Jammu & Kashmir and Ladakh, today on 10th of May, 2023 at 10:00 AM.

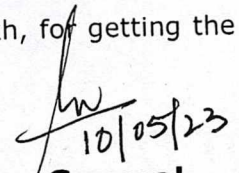

(Shahzad Azeem)
Registrar General

No.: 22080-134/RG/GS

Dated: 10.05.2023

Copy of the above forwarded to the:

1. Special Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
2. Secretary General, Supreme Court of India, New Delhi;
3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;
5. Registrar General, High Court of _____;
.....for information.
6. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Srinagar;
7. Secretary to Hon'ble Mr./Mrs. Justice _____
... for information of their Lordships.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Srinagar, for information.
9. Accountant General, J&K, Srinagar, for information and necessary action (Copy of Notification is enclosed).
10. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar;
11. Director, J&K Judicial Academy, Srinagar.
12. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar;
13. Registrar Computers, High Court of J&K and Ladakh, Srinagar;
14. Registrar Inspection, High Court of J&K and Ladakh, Jammu;
15. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
16. Registrar Administration/ Management/ Recruitment, High Court of J&K and Ladakh.
.....for information and necessary action.
17. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
18. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
19. Director Finance, High Court of Jammu & Kashmir, Main Wing, Srinagar;
20. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information and necessary action.
21. CPC, e-Courts, High Court of Jammu & Kashmir and Ladakh, for getting the same uploaded on the High Court Website.
22. Office file.


Registrar General